

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 06.05.2025 (Tuesday),

- 1. The matters listed before the Single Bench of Hon'ble Mr. Justice Sanjay Kumar Medhi are deferred and will be notified later on.
- 2. For listing of urgent matters, if any, relating to the Single Bench of Hon'ble Mr. Justice Sanjay Kumar Medhi, mention may be made before the Single Bench of Hon'ble Mr. Justice Soumitra Saikia.

BY ORDER

Dated, Guwahati, the 5th May, 2025.